

ITEM NO.101

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 864/2022

MUTHYALA SUNIL KUMAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([GROUP MATTER]

IA No. 148678/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 92617/2023 - CLARIFICATION/DIRECTION
IA No. 148676/2022 - EX-PARTE STAY
IA No. 162957/2022 - EXEMPTION FROM FILING O.T.
IA No. 162956/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

CONMT.PET.(C) No. 1243/2023 in W.P.(C) No. 864/2022 (X)
(FOR ADMISSION)

CONMT.PET.(C) No. 1244/2023 in W.P.(C) No. 756/2023 (X)
(FOR ADMISSION)

CONMT.PET.(C) No. 1245/2023 in W.P.(C) No. 819/2023 (X)
(FOR ADMISSION)

Diary No(s). 46438/2023 (X)

W.P.(C) No. 1033/2023 (X)

(FOR ADMISSION and IA No.193583/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 998/2023 (X)

(FOR GRANT OF INTERIM RELIEF ON IA 189436/2023

IA No. 189436/2023 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 1043/2023 (X)

(FOR ADMISSION and IA No.195029/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1058/2023 (X)

(FOR ADMISSION and IA No.197422/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1064/2023 (X)

(FOR ADMISSION and IA No.198112/2023-STAY APPLICATION)

W.P.(C) No. 1047/2023 (X)

(FOR ADMISSION and IA No.195514/2023-STAY APPLICATION)

W.P.(C) No. 1059/2023 (X)

(FOR ADMISSION and IA No.197437/2023-STAY APPLICATION)

W.P.(C) No. 1066/2023 (X)

(FOR ADMISSION and IA No.198760/2023-EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 1103/2023 (X)

(FOR ADMISSION and IA No.202739/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1104/2023 (X)

(FOR ADMISSION and IA No.202746/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1105/2023 (X)

(FOR ADMISSION and IA No.203057/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 970/2023 (X)

(FOR ADMISSION and IA No.183780/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 975/2023 (X)

(FOR ADMISSION and IA No.185527/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 1034/2023 (X)

(FOR ADMISSION and IA No.193760/2023-STAY APPLICATION and IA
No.193763/2023-CLARIFICATION/DIRECTION)
W.P.(C) No. 1007/2023 (X)

(FOR ADMISSION and IA No.190137/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 996/2023 (X)

(FOR ADMISSION and IA No.188704/2023-GRANT OF INTERIM RELIEF
IA No. 188704/2023 - GRANT OF INTERIM RELIEF)
W.P.(C) No. 984/2023 (X)

(FOR ADMISSION and IA No.187044/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1015/2023 (X)

(FOR ADMISSION and IA No.191132/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 995/2023 (X)

(FOR ADMISSION and IA No.188703/2023-GRANT OF INTERIM RELIEF
IA No. 188703/2023 - GRANT OF INTERIM RELIEF)
W.P.(C) No. 1000/2023 (X)

(FOR ADMISSION and IA No.189505/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1039/2023 (X)

(FOR ADMISSION and IA No.194377/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1002/2023 (X)

(FOR ADMISSION and IA No.189559/2023-EX-PARTE STAY)
W.P.(C) No. 1010/2023 (X)

(FOR ADMISSION and IA No.190460/2023-STAY APPLICATION)
W.P.(C) No. 1031/2023 (X)

(FOR ADMISSION and IA No.193203/2023-EX-PARTE STAY)
W.P.(C) No. 1119/2023 (X)

(FOR ADMISSION and IA No.205119/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1092/2023 (X)

(FOR ADMISSION and IA No.201007/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1178/2023 (X)

(FOR ADMISSION and IA No.218262/2023-STAY APPLICATION and IA
No.218265/2023-PERMISSION TO FILE APPLICATION FOR DIRECTION)
W.P.(C) No. 1115/2023 (X)

(FOR ADMISSION and IA No.204715/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1112/2023 (X)

(FOR ADMISSION and IA No.204056/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1138/2023 (X)

(FOR ADMISSION and IA No.208026/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1143/2023 (X)

(FOR ADMISSION and IA No.208845/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1127/2023 (X)

(FOR ADMISSION and IA No.206447/2023-STAY APPLICATION)
W.P.(C) No. 1144/2023 (X)

(FOR ADMISSION and IA No.208872/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1125/2023 (X)

(FOR ADMISSION and IA No.206369/2023-STAY APPLICATION)
W.P.(C) No. 1150/2023 (X)

(FOR ADMISSION and IA No.211469/2023-STAY APPLICATION and IA
No.211472/2023-CLARIFICATION/DIRECTION)
W.P.(C) No. 1173/2023 (X)

(FOR ADMISSION and IA No.217126/2023-STAY APPLICATION)
W.P.(C) No. 1167/2023 (X)
(FOR ADMISSION and IA No.215620/2023-STAY APPLICATION)
W.P.(C) No. 1195/2023 (X)
(FOR ADMISSION and IA No.220848/2023-STAY APPLICATION and IA
No.220850/2023-CLARIFICATION/DIRECTION)
W.P.(C) No. 1189/2023 (X)
(FOR ADMISSION and IA No.219752/2023-STAY APPLICATION and IA
No.219753/2023-APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 1213/2023 (X)
(FOR ADMISSION and IA No.223531/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 638/2023 (X)
(FOR ADMISSION)
W.P.(C) No. 783/2023 (X)
(FOR ADMISSION and IA No.149105/2023-APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 756/2023 (X)
(FOR ADMISSION
IA No. 201798/2023 - AMENDMENT OF THE PETITION
IA No. 141337/2023 - EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 799/2023 (X)
(FOR ADMISSION and IA No.153233/2023-STAY APPLICATION)
W.P.(C) No. 828/2023 (X)
(FOR ADMISSION and IA No.158996/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 831/2023 (X)
(FOR ADMISSION and IA No.159264/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 824/2023 (X)
(FOR ADMISSION and IA No.158186/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 808/2023 (X)
(FOR ADMISSION and I.R. and IA No.155439/2023-GRANT OF INTERIM
RELIEF)
W.P.(C) No. 852/2023 (X)
(FOR ADMISSION and IA No.161424/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 815/2023 (X)
(FOR ADMISSION and IA No.156959/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 825/2023 (X)
(FOR ADMISSION and IA No.158189/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 836/2023 (X)
(FOR ADMISSION and IA No.159469/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 812/2023 (X)
(FOR ADMISSION and IA No.155902/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 816/2023 (X)
(FOR ADMISSION and IA No.156970/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 853/2023 (X)
(FOR ADMISSION and IA No.161646/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 851/2023 (X)
(FOR ADMISSION and IA No.161184/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 819/2023 (X)
(FOR ADMISSION and IA No.157775/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 833/2023 (X)
(FOR ADMISSION and IA No.159365/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 835/2023 (X)
(FOR ADMISSION and IA No.159428/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 834/2023 (X)

(FOR ADMISSION and IA No.159370/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 820/2023 (X)
(FOR ADMISSION and IA No.157996/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 857/2023 (X)
(FOR ADMISSION and IA No.162046/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 1139/2023 (X)
(FOR ADMISSION and IA No.208034/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1147/2023 (X)
(FOR ADMISSION and IA No.210844/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 1156/2023 (X)
(FOR ADMISSION and IA No.213219/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1152/2023 (X)
(FOR ADMISSION and IA No.212055/2023-STAY APPLICATION)
W.P.(C) No. 804/2023 (X)
(FOR ADMISSION and IA No.154157/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 859/2023 (X)
(FOR ADMISSION and IA No.162267/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 832/2023 (X)
(FOR ADMISSION and IA No.159270/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 822/2023 (X)
(FOR ADMISSION and IA No.158136/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 855/2023 (X)
(FOR ADMISSION and IA No.162021/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 898/2023 (X)
(FOR ADMISSION and IA No.170815/2023-EXEMPTION FROM FILING O.T.)
W.P.(C) No. 865/2023 (X)
(FOR ADMISSION and IA No.163519/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 879/2023 (X)
(FOR ADMISSION and IA No.165562/2023-STAY APPLICATION)
W.P.(C) No. 872/2023 (X)
(FOR ADMISSION)
W.P.(C) No. 894/2023 (X)
(FOR ADMISSION and IA No.169905/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 955/2023 (X)
(FOR ADMISSION and IA No.181814/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 892/2023 (X)
(FOR ADMISSION and IA No.168740/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 891/2023 (X)
(FOR ADMISSION and IA No.168616/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 953/2023 (X)
(FOR ADMISSION and IA No.181533/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 949/2023 (X)
(FOR ADMISSION and IA No.180837/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 950/2023 (X)
(FOR ADMISSION and IA No.180911/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 923/2023 (X)
(FOR ADMISSION and IA No.177495/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 956/2023 (X)
(FOR ADMISSION and IA No.181912/2023-STAY APPLICATION)
W.P.(C) No. 969/2023 (X)
(FOR ADMISSION and IA No.183193/2023-STAY APPLICATION)
W.P.(C) No. 935/2023 (X)
(FOR ADMISSION and IA No.179266/2023-STAY APPLICATION)

W.P.(C) No. 988/2023 (X)
(FOR ADMISSION and IA No.187601/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 947/2023 (X)
(FOR ADMISSION and IA No.180713/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 981/2023 (X)
(FOR ADMISSION and IA No.186368/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 992/2023 (X)
(FOR ADMISSION and IA No.188539/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 957/2023 (X)
(FOR ADMISSION and IA No.181914/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 964/2023 (X)
(FOR ADMISSION and IA No.182861/2023-STAY APPLICATION and IA No.182866/2023-APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 993/2023 (X)
(FOR ADMISSION and IA No.188635/2023-GRANT OF INTERIM RELIEF
IA No. 188635/2023 - GRANT OF INTERIM RELIEF)
W.P.(C) No. 1348/2023 (X)
(FOR ADMISSION and IA No.249812/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1355/2023 (X)
(FOR ADMISSION and IA No.251104/2023-STAY APPLICATION and IA No.251105/2023-APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 1396/2023 (X)
(FOR ADMISSION and IA No.257490/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1411/2023 (X)
([TO BE TAKEN UP ALONG WITH W.P.(C) No. 1400/2023]..... FOR ADMISSION and IA No.259484/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1408/2023 (X)
(FOR ADMISSION and IA No.259411/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1409/2023 (X)
(FOR ADMISSION and IA No.259419/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1406/2023 (X)
(FOR ADMISSION and IA No.259382/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1415/2023 (X)
(FOR ADMISSION and IA No.260419/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1438/2023 (X)
(FOR ADMISSION and IA No.266231/2023-EX-PARTE STAY)
W.P.(C) No. 29/2024 (X)
(FOR ADMISSION and IA No.9173/2024-GRANT OF INTERIM RELIEF)
W.P.(C) No. 28/2024 (X)
(FOR ADMISSION and IA No.9001/2024-EX-PARTE STAY)
W.P.(C) No. 38/2024 (X)
(FOR ADMISSION and IA No.13388/2024-STAY APPLICATION and IA No.13389/2024-APPROPRIATE ORDERS/DIRECTIONS)

Date : 31-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. S. Mahesh Sahasranaman, Adv.
Mr. Aakash Nandolia, AOR

M/S. Lawyer S Knit & Co, AOR
Mr. Navin Pahwa, Sr. Adv.
Ms. Bina Madhavan, Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Mr. Eeshan D. Khaire, Adv.

Mr. S. Muralidhar, Adv.
Mr. S. Mahesh Sahasranaman, Adv.
Mr. Arjun Garg, AOR

Mr. Manoj V. George, Adv.
Ms. Shilpa Liza George, AOR
Mr. K.M.Vignesh Ram, Adv.
Ms. Chaahat Khanna, Adv.
Ms. Tanya Agarwal, Adv.
Mrs. Shubhangi Tuli, AOR

Mr. Raghenth Basant, Sr. Adv.
Mr. N. Sai Vinod, AOR
Ms. Prerna Acharya, Adv.
Ms. Kaushitaki Sharma, Adv.
Mr. Abhinav, Adv.
Mr. Sahil Ghai, Adv.

Mr. S. Mahesh Sahasranaman, Adv.
Mr. Atul Shankar Vinod, AOR

Mr. B Ragunath, Adv.
Mrs. Nc Kavitha, Adv.
Mr. Vijay Kumar, AOR

Mr. Aljo K. Joseph, AOR

Ms. Haripriya Padmanabhan, Sr. Adv.
Mr. S. Prabu Ramasubramanian, Adv.
Mr. Raghunatha Sethupathy B, AOR
Mr. S. Sabari Bala Pandian, Adv.
Ms. Tanya Srivastava, Adv.

Mr. T. Harish Kumar, AOR

Mr. M. Gireesh Kumar, Adv.
Mr. Shine P. Sasidhar, Adv.
Mr. Ankur S. Kulkarni, AOR
Ms. Priya S Bhalerao, Adv.
Ms. Shalaka Srivastava, Adv.
Mr. Priya S. Bhalerao, Adv.

Mr. Varun Kanwal, Adv.

Mr. Dileep Poolakkot, Adv.
Mr. Muhammed Siddick, Adv.
Mr. Shivam Sai, Adv.
Ms. Mansha Shukla, Adv.
Mr. Bijo Mathew Joy, AOR
M/S. Lead Counsel, AOR

For Respondent(s) Mr. Arvind P Datar, Sr. Adv.
Mr. Amit Anand Tiwari, Sr. A.A.G.
Mr. Sabarish Subramanian, AOR
Mr. C Kranthi Kumar, Adv.
Ms. Devyani Gupta, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. Naman Dwivedi, Adv.
Mr. Danish Saifi, Adv.
Ms. Tanvi Anand, Adv.
Ms. V Keerthana, Adv.

Mr. Mahfooz Ahsan Nazki, AOR
Mr. Polanki Gowtham, Adv.
Mr. Kv Girish Chowdary, Adv.
Mr. T Vijaya Bhaskar Reddy, Adv.
Ms. Rajeswari Mukherjee, Adv.
Mr. Meeran Maqbool, Adv.
Ms. Archita Nigam, Adv.

Mr. V. N. Raghupathy, AOR
Mr. Manendra Pal Gupta, Adv.

Mr. Jayanth Muth Raj, Sr. Adv.
Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Abraham Mathew, Adv.
Mr. Alim Anvar, Adv.

Mr. Rajiv Kumar Choudhry , AOR

Ms. G. Indira, AOR

Mr. Sravan Kumar Karanam, AOR
Mr. Santhosh Kumar Puppala, Adv.
Ms. Sheerish Tyagi, Adv.

Ms. Anindita Pujari, AOR
Ms. Radhika Mohapatra, Adv.
Mr. Shaileshwar Yadav, Adv.

Ms. Bhoomika Chouksey, Adv.

Mr. Vikramjit Benerjee, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Rekha Pandey, Adv.
Mr. Naman Tandon, Adv.
Ms. Monica Benjamin, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Zoheb Hossain, Adv.
Mr. Manish Pushkarna, Adv.
Mr. Nachiketa Joshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Arvind P. Datar, learned senior counsel appearing for the officials of the State of Tamil Nadu, who have been arrayed as opposite parties in the present contempt proceedings, to file affidavit (of the opposite parties) individually within a week.

On the next date, in addition to the contempt proceedings, the main matter would also be heard.

List these matters on 14th February, 2024 on the Top of the Board.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)